

Kotakurja Private Limited
Insolvency Commencement Date - 18.11.2019
List of Creditors as on 31.12.2021
List of Operational Creditors (Government Dues)

Sr. No.	Details of Claimant		Details of Claim received		Details of Claim admitted				Amount of Contingent Claim	Amount of any mutual dues that	Amount of Claim not admitted	Amount of Claim under Verification	Remarks
	Department	Government	Date of receipt	Amount claimed	Amount of Claim	Nature of Claim	Whether related	% of Vote					
1	ITO (TDS)*		16-12-2019	4,67,220	4,67,220				-	-	-	-	
2	Department of Commercial Taxes (Karnataka)**		09-01-2020	17,12,137	17,12,137				-	-	-	-	
3	DY. Commissioner of Income Tax Circle 1(2)(1)***		20-01-2020	11,59,66,742	11,59,66,742	Demand for AY 2007-08, 2012-13, 2014-15, 2017-18			-	-	-	-	
4	ESIC		24-01-2020	2,80,933	-	Interest on delayed payemnt of contribution			-	-	-	2,80,933	
5	Dy Commissioner of Commercial Taxes (Audit) 6.7#		11-08-2020	8,26,326	-				-	-	-	8,26,326	
6	Dy Commissioner of Commercial Taxes (Audit) 6.2#		12-10-2020	14,39,639	-	Demand as per Assessment order for 2015-16			-	-	-	14,39,639	
7	Profession Tax Officer#		24-09-2021	2,36,452	-				-	-	-	2,36,452	
	Total Statutory Dues			12,09,29,449	11,81,46,099				-	-	-	27,83,350	

* The Claim filed by The Income Tax office, TDS Ward 2(1) pertains to Demand Notices issued for FY 2017-18 and FY 2018-19

** The Claim filed by The Department of Commercial Taxes (Karnataka) pertains to Assessment Year 2013-14 and 2014-15

*** The Claim filed by The Dy. Commissioner of Income Tax, Circle 1(2)(1) pertains to Assessment Year 2007-08, 2012-13, 2014-15 and 2017-18

The claims are received after 90th day of CIRP Commencement Date